

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 107

IA(I.B.C)/780(CH)2024

And

CP (IB) No. 208/Chd/Hry/2023

IN THE MATTER OF:

Bank of Baroda

...

Petitioner

Versus

Deepak Chhabra

...

Respondent

Under Section: 95(1), 60(5) IBC 2016

Order delivered on 22.04.2024

CORAM:

**SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)**

PRESENT:

For the Petitioner : None.

For the Respondent : None.

ORDER

Since the Hon'ble Member (Technical) is not present in the Court and also refused to conduct the Court's matter, the matter is now posted to 30.05.2024.

Sd/-
(DR. P.S.N. PRASAD)
HON'BLE MEMBER (J)